

the 1st January, 1965 to the 31st July, 1965.

(b) the names of the places where post offices were actually opened during the said period; and

(c) the names of the places referred to in part (a) above for which sanction was given for opening telegraph offices during the same period?]

संचार विभाग में उपमंत्री (श्री बी० भगवती) : (क) से (ग) कुछ नहीं ।

1"[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) to (c). Nil.]

शाजापुर जिले में तारघर तथा सार्व-जनिक टेलीफोन कार्यालय

667. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या संचार मंत्री यह बताने की कृपा करेंगे कि 1964-65 के वर्ष में 1 जनवरी से 31 मार्च की अवधि में मध्य प्रदेश के शाजापुर जिले में कहां कहां तारघरों तथा सार्वजनिक टेलीफोनों की व्यवस्था की गई ?

•-[TELEGRAPH OFFICES AND PUBLIC CALL OFFICES IN SHAJAPUR DISTRICT

667. SHRI V. M. CHORDIA: Will the Minister of COMMUNICATIONS be pleased to state the names of the places in the District of Shajapur, Madhya Pradesh where Telegraph Offices and Public Call Offices have been provided during the period from the 1st January to 31st March during the year 1964-65?]

संचार विभाग में उपमंत्री (श्री बी० भगवती) : सार्वजनिक टेलीफोन घर—कालापिपल ।

तारघर—कुछ नहीं ।

[THE DEPUTY MINISTER in THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): Public Call Office—Kalapipal.

Telegraph Office—Nil.]

GOVERNMENT NEWS AGENCY

668. SHRI SITARAM JAIPURIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to start their own news agency in order to explain Governments viewpoint on different subjects;

(b) if so, when the proposal is likely to be finalised; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

(c) In 1954, the Press Commission recommended that the news agencies in India should not be State-owned or State-controlled. The Government accepted the recommendation and see no reason to change the previous decision.

REPRESENTATION OF 'PACKERS' IN ARMY ORDNANCE CORPS

669. SHRI D. THENGARI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any representation regarding the duties and pay-scales of 'Packers' in the Army Ordnance Corps; and

(b) if so, what action has been taken thereon?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The matter is under consideration of Government.